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GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 3057
TO BE ANSWERED ON 31.12.2018

LITERACY RATE BETWEEN GENERAL AND STs GIRLS

3057. SHRI M.B. RAJESH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the schemes being implemented to bridge the gap in literacy levels between the general female population and tribal girls along with the funds, released and utilised under such schemes during each of the last three years and the current year, State/UT-wise; and
- (b) the steps taken for 100 per cent enrolment of tribal girls and reducing dropouts at the elementary level by creating the required ambience for education?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b): The Ministry is implementing a scheme viz., “Strengthening Education among ST Girls in Low Literacy Districts” exclusively for ST girls in 54 districts identified in the country, where the ST population is 25% or more and ST female literacy rate is below 35% or its fractions, as per 2001 Census. The scheme is being implemented through Voluntary Organisations /Non-Governmental Organisations and aims at enhancing the literacy rate of tribal girls, bridging the gap in literacy levels between the general female population and tribal women and reducing drop-outs at the elementary level by creating the required ambience for education. There is no separate budget allocation under the scheme. However, the details of funds released to implementing agencies under the scheme during each of the last three years and the current year, State / UT-wise, is at Annex

Annex referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3057 for 31.12.2018 raised by Shri M.B. Rajesh regarding “Literacy Rate Between General and STs Girls”

Details of funds released during 2015-16 to 2018-19 under the scheme of Strengthening Education among ST Girls in Low Literacy Districts*					
(Amount in Rs)					
S. No.	State	2015-16	2016-17	2017-18	2018-19 (as on 27.12.2018)
1	Andhra Pradesh	193107731	27094085	111723355	0
2	Arunachal Pradesh	0	0	3764528	0
3	Chhattisgarh	0	3963499	3711971	5356017
4	Gujarat	171232411	285792943	151247653	5176138
5	Jharkhand	2107200	0	0	1204290
6	Madhya Pradesh	14357845	42004939	32520606	57536628
7	Maharashtra	0	15838410	14986427	17639180
7	Odisha	104081259	192941396	110218151	99918427
9	Rajasthan	0	14877810	2513350	16817293
10	Telangana	48075810	71975792	32190954	0
Total		53,29,62,256	65,44,88,874	46,28,76,995	20,36,47,973

* Grant-in-aid under the scheme are released only after receipt of utilization certificates against the previous grants from the grantee organizations as per GFR provisions. Unspent balance, if any, is adjusted while releasing subsequent grant for the particular project.